

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2261
ANSWERED ON:02.12.2009
ILLEGAL MODIFICATION OF WEAPONS BY PAKISTAN
Jindal Shri Naveen;Kumar Shri Shailendra

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is aware of the fact that Pakistan has illegally modified missiles and reconnaissance aircrafts supplied by USA;
- (b) if so, the details thereof and its implications on India;
- (c) whether the matter has been taken up with the US authorities; and
- (d) if so, the reaction of US authorities thereto?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

- (a) & (b) The Government of India has taken note of media reports according to which Pakistan has illegally modified Harpoon missiles and P-3C aircraft which it had acquired from USA.
- (c) The Government of India has conveyed to the Government of USA our deep concerns about illegal modification by Pakistan of weapons and missiles acquired from USA.
- (d) The US Government shared our concerns and agreed that these developments were indeed very serious.